

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/503(KB)2018
IA(I.B.C)/1445(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SIDDHA DOMICILE CO. PRIVATE LIMITED AND ANR. VS ASHIKA COMMERCIAL PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Snehasish Chakraborty, Adv. : For Applicant in IA 1445/2023

ORDER

1. Ld. Counsel for the Applicant present.
2. **IA(I.B.C)/1445(KB)2023**
 - i. Ld. Counsel seeks to withdraw this IA.
 - ii. IA(I.B.C)/1445(KB)2023 is, accordingly, **disposed of** as withdrawn.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**